

POSSESSION NOTICE				
Whereas, the authorized officer of Jana Small Finance Bank Limited (Formerly known as Jana Lakshmi Financial Services Limited), under the Securitization And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 and in exercise of powers conferred on section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notices to the borrower(s)/ Co-borrower(s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within 60 days from the date of receipt of the said notices, along with future interest as applicable, incidental expenses, costs, charges etc., incurred till the date of payment and/ or realisation.				
Sr. No.	Loan No.	Borrower/Co-Borrower/ Guarantor/ Mortgagor	13(2) Notice Date/ Outstanding Due (in Rs.) as on	Date/ Time & Type of Possession
1	46549630000820	1) Mr. Adya Shankar Mishra, 2) Mr. Ram Shankar Mishra, 3) Mrs. Kabita Mishra	08-08-2024, Rs.50,73,722.12 (Rupees Fifty Lakh Seventy Three Thousand Seven Hundred Twenty Two and Twelve Paise Only) as on 07-08-2024	Date: 18-10-2024 Time: 10:45 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land bearing Khata No.730/6352, Plot No.682/7900, Mouza Balangir, (KA) Tahasil/ PS Balangir, Dist. Balangir, Odisha-767001. The aforesaid landed property is butted and Bounded as follows: East: House, West: House, North: House, South: House.				
2	46549630000425	1) Mr. Ai. Ok Tandi, 2) Mr. Rajendra Tandi	15-07-2024, Rs.4,72,507.80 (Rupees Four Lakh Seventy Two Thousand Five Hundred Seven and Eighty Paise Only) as on 08-07-2024	Date: 16-10-2024 Time: 04:10 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land bearing Khata No.114/53, Plot No.551 Situated at Mauza Dhandamal, Tah/ PS Tursura, Dist. Balangir-767029. The aforesaid landed property is butted and Bounded as follows: East: Road, West: Land of Prusti, North: Land of Narendra Tandi, South: House of Harish Chandra Tandi.				
3	46549630000872	1) Mr. Birat Sahu, 2) Mrs. Chahal Sahu	08-08-2024, Rs.6,67,479.02 (Rupees Six lakh Sixty Seven Thousand Four Hundred Seventy Nine and Two Paise Only) as on 05-08-2024	Date: 17-10-2024 Time: 02:45 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land bearing Khata No.72/105, Plot No.131/884/990, situated at Mouza Daripali, Tahsil Agalpur, PS Lisingha, Dist. Balangir, Odisha-767061. The aforesaid landed property is butted and Bounded as follows: East: House, West: House, North: Vacant Plot, South: Road.				
4	46549630001493	1) Mr. Choudhuri Ghivela, 2) Mr. Pravati Ghivela	17-07-2024, Rs.6,29,889.26 (Rupees Six Lakh Twenty Nine Thousand Eight Hundred Eighty Nine and Twenty Six Paise Only) as on 15-07-2024	Date: 17-10-2024 Time: 12:30 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land bearing Khata No.100/97, Plot No.214/1279 & 226/1280, situated at Mouza Burda, Tahasil/ PS Santala, Dist. Balangir, Odisha-767032. The aforesaid landed property is butted and Bounded as follows: East: House, West: House, North: House, South: Road.				
5	46549630001263	1) Mr. Durjodhana Sahu, 2) Mr. Bhagaban Sahu, 3) Mrs. Surubali Sahu	08-08-2024, Rs.8,35,432.09 (Rupees Eight Lakh Thirty Five Thousand Four Hundred Thirty Two and Nine Paise Only) as on 05-08-2024	Date: 17-10-2024 Time: 02:55 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land bearing Khata No.72/120, Plot No.374/691, situated at Mouza Daripali, Tahsil Agalpur, PS Lisingha, Dist. Balangir, Odisha. The aforesaid landed property is butted and Bounded as follows: East: Land of Suresh Sahu, West: Vacant Plot, North: Land of Suresh Sahu, South: Road.				
6	45829410000227 & 45829440000160	1) M/s. Singhi Kirana Store, By its Proprietor Gobinda Singhi, 2) Mr. Gobinda Singhi, 3) Mr. Bancha Singhi	23-07-2024, Rs.4,21,809.52 (Rupees Four Lakh Twenty One Thousand Eight Hundred Nine and Fifty Two Paise Only) as on 15-07-2024	Date: 15-10-2024 Time: 05:25 PM Symbolic Possession
Schedule of the Property: All the piece and parcel of the immovable property i.e. land in question having lands at Plot No.102/957 Ac.0.005 and 102/959/1, area Ac.0.005, dec. pertaining: to Chaka Khata No.171/351 by Kisan Garbari. Total One Full Khata. Two full plots and total area Ac.0.010 dcc, Mouza Golabandh, PS Dhama Tahasil Maneswar, District Sambalpur-768005. The Said property is butted and Bounded as follows: East: Rayati Plot, West: Road, North: Rayati Plot, South: Road.				
7	45829630000098	1) Mr. Rabindra Pandey, 2) Mrs. Radharani Pandey	08-08-2024, Rs.4,13,494.05 (Rupees Four Lakh Thirteen Thousand Four Hundred Ninety Four and Five Paise Only) as on 07-08-2024	Date: 17-10-2024 Time: 05:15 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of House/ Building/ Flat Bearing Khata No.419/621, Plot No.994/2302, Mouza Sahaspur, Dist. Sambalpur, Odisha-768113. The aforesaid landed property is butted and Bounded as follows: East: Road, West: Vacant Plot, North: Vacant Plot, South: Vacant Plot.				
8	46549630000221	1) Mr. Shiba Sagar, 2) Kusha Sagar	15-07-2024, Rs.2,00,220.34 (Rupees Two Lakh Two Hundred Twenty and Thirty Four Paise Only) as on 08-07-2024	Date: 16-10-2024 Time: 05:05 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land bearing Khata No.237/263, Plot No.1520/2504 Situated at Mauza Chikhali Bahal, Tahasil/ Dist. Balangir-767029. The aforesaid landed property is butted and Bounded as follows: East: House of Anta Sagar, West: House of Nura Behera, North: Road, South: Land of Kailash Bhoi.				
9	46549410000148 & 46549440000539	1) M/s. Maa Mangala Kirana and Press, Represented by its sole Proprietor Sunil Seth, 2) Mr. Sunil Seth, 3) Mr. Anil Seth, 4) Mrs Laxmi Seth	23-07-2024, Rs.10,12,489.02 (Rupees Ten Lakhs Twelve Thousand Four Hundred Eighty Nine and Two Paise Only) as on 18-07-2024	Date: 17-10-2024 Time: 03:45 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land bearing Khata No.137/106, Plot No.798/1551, Situated at Mauza Mirdhapali, Tahasil/ Dist. Balangir-767065. The aforesaid landed property is butted and Bounded as follows: East: Land of M Majhi, West: Road, North: House of Chinmaya Pradhan, South: House of Narayana Budala.				
Whereas the Borrowers/ Co-Borrowers/ Guarantors/ Mortgagors, mentioned herein above have failed to repay the amounts due, notice is hereby given to the Borrower/s mentioned herein above in particular and to the Public in general that the authorised officer of Jana Small Finance Bank Limited has taken symbolic possession of the properties/ secured assets described herein above in exercise of powers conferred on him under Section 13(4) of the said act read with Rule 8 of the said rules on the dates mentioned above. The Borrowers/ Co-Borrowers/ Guarantors/ Mortgagors mentioned herein above in particular and the Public in general are hereby cautioned not to deal with the aforesaid properties/ Secured Assets and any dealings with the said properties/ Secured assets will be subject to the charge of Jana Small Finance Bank Limited .				
Place: Balangir & Sambalpur			Sd/- Authorised Officer.	
Date: 21.10.2024			Jana Small Finance Bank Limited	

FORM B
LIQUIDATION ANNOUNCEMENT
*(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GRAND AUTO UDYOG PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Grand Auto Udyog Private Limited
2.	Date of incorporation of corporate debtor	30.03.2011
3.	Authority under which corporate debtor is incorporated/ Registered	ROC-Outtack
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U50402OR2011PT0113389
5.	Address of the registered office and principal office (if any) of corporate debtor	Link Road, PO: Anundnaga Market, Outtack- 753012, Odisha
6.	Date of closure of Insolvency Resolution Process	18.10.2024
7.	Liquidation commencement date of corporate debtor	18.10.2024
8.	Name and registration number of the insolvency professional acting as liquidator	M/s. Waterfall Insolvency Professionals Private Limited IBBI Reg: IBBI/PE-0022/IPA-1/2022-23/50016 Designated Director : M: Gaurang C. Shah IBBI Reg: IBBI/PA-002/ IP-N00947/ 2019-2020/13002
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 1204, Maker Chambers V, Nariman Point, Mumbai - 400021 Email id: waterfal021@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	M/s Waterfall Insolvency Professionals Private Limited Address: 1221, Maker Chamber V, Nariman Point, Mumbai - 400021 Email id: rg.gupul@gmail.com
11.	Last date for submission of claims	17.11.2024 (Thirty days from the date of the Liquidation Order)

Notice is hereby given that the National Company Law Tribunal Mumbai has ordered the commencement of liquidation of the **Grand Auto Udyog Private Limited** on **18.10.2024**. The stakeholders of **Grand Auto Udyog Private Limited** are hereby called upon to submit their claims with proof on or before **17.11.2024**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38 of IBC.

Date : 21.10.2024
Place: Mumbai

Sd/-
Gaurang Chhotalal Shah
Designated Director

IBBI Reg: IBBI/PA-002/IP-N00947/2019-2020/13002
AFA: AA2/13002/02/300625/203281 valid upto 30.06.2025
M/s. Waterfall Insolvency Professionals Private Limited
IBBI Reg: IBBI/PE-0022/IPA-1/2022-23/50016
AFA: AA1/50016/02/171224/20006 valid upto 17.12.2024
Liquidator in the matter of Grand Auto Udyog Pvt. Ltd.

SYMBOLIC POSSESSION NOTICE

Branch Office: ICICI Bank Ltd, Landmark Building, 4th Floor, 228A, A/C Bose Road, Kolkata 700020 CIN No: L65190G1994PLC021012, www.icicibank.com

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice.

Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken symbolic possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of ICICI Bank Limited.

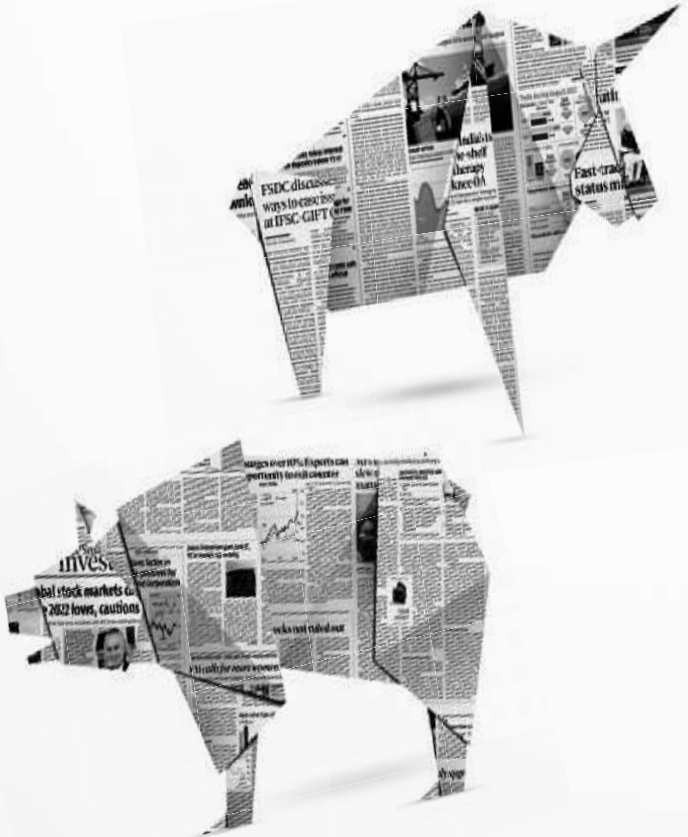
Sr.No.	Name of the Borrower(s)/ Loan Account Number	Description of Property/ Date of Symbolic Possession	Date of Demand Notice/ Amount Due and Demand Notice (Rs)	Name of Branch
1.	Indurekha Samant/ Chandra Sekhar Samant/ Gajapati Nagar Engineering School, Brahmapur Sadar, District Ganjam, Odisha, Berhampur- 760010/ LBPE00005243133	Plot No. 2561, Khata No. 731, P.S. Berhampur, Mouza Goliundi, S.R.O. Berhampur Town, District Ganjam, Odisha (Admeasuring An Area Of Ac. 0.047 Decimals) Date Of Symbolic 16.10.2024	April 26, 2024 Rs. 64,47,957/-	Berham-pur
2.	B Binayak Gouda/ B Resm Rani Gounda/ Bada Bazar, Gouda Sahi, P.O. Badabazar, District Ganjam, Odisha, Berhampur- 760009/ LBPE00004864129/ LBPE00005178077	Plot No.102 And 103, Khata No.312, Municipality Assessment No.7811 And 7812/11, Mouza Ward No.11 Mahamayapur (New), Near Badabazar Gouda Sahi, Berhampur Town, P.S. Bada Bazar, S.R.O. Berhampur Town, District Ganjam, Odisha (Admeasuring An Area Of Ac. 0.019 Decimals) Date Of Symbolic 16.10.2024	May 22, 2024 Rs. 23,85,513/-	Berham-pur

The above-mentioned borrowers(s)/guarantors(s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date: October 21, 2024
Place: Berhampur (Orissa)

Sincerely Authorised Signatory
For ICICI Bank Ltd.

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E-AUCTION SALE NOTICE

M/S SRABANI CONSTRUCTIONS PRIVATE LIMITED- In Liquidation (Corporate Debtor)

Regd. Office: Plot No.1185, Balkota Sahi, Nayapalli, Bhubaneswar- 751012, India

E-Auction Notice for sale of Assets under the Insolvency and Bankruptcy Code, 2016

Date & Time of E-Auction: 25.11.2024 from 11 A.M to 2.00 P.M

Notice is hereby given to the public in general under the Insolvency & Bankruptcy Code, 2016 and Regulations thereunder that the assets as given in the table below of the Corporate debtor are being sold on “AS IS WHERE IS, AS IS WHAT IS, WHATEVER THERE IS AND NO RECOURSE BASIS ”and as such the said disposition is without any kind of warranties and indemnities . The sale will be done by undersigned through the approved E-auction platform <https://ncltauction.auctiontiger.net>

SL No.	Description of Assets	Reserve Price (Rs.)	EMD Amount (Rs.)	Bid Increment Amount
1.	i) 1st Floor of the building approximately Super Built up area 4339 Sqft., ii) 2nd Floor Flat No.201 & 202, Super Builtup Area 2724 Sqft., 1362 Sqft. each, iii) 3rd Floor one 3 BHK Flat No.303, Super Built up Area 1615 Sqft., in Srabani Royal Lagoon on G.A Plot No.N-3/109, IRC Village, Nayapalli (Plot No.689/2782/4051, Khata No.453/1563, Unit No.16, Jaydev Vihar, Mouza: Bhubaneswar Sahar .	Rs. 4,80,00,000/-	Rs. 48,00,000/-	Rs. 5,00,000/-

Any interested buyer can submit a bid after due diligence .

Last Date: for submission of Eligibility Documents: 10 November 2024

Late Date for EMD Payment (through NEFT/RTGS): 22 November 2024

Date of Inspection : All working days from 10.11.2024 to 20.11.2024 (from 10 AM to 5 PM) with prior intimation to the liquidator .

The EMD (Refundable) shall be paid by interested bidders by way of Bank transfer through NEFT/RTGS in account of **Srabani Constructions Private Limited - in liquidation having Account Number 087302000001360 and IFSC Code IOBA00000873** .

1. For detailed terms and conditions of E-Auction Sale, please refer to Sale Notice available on <https://ncltauction.auctiontiger.net> . For any query regarding E-auction Contact: Mr Ram Prasad Sharma: 8000023297, 6351896834 / 079-68136803/ 079-68133855/ e-mail id: ramprasad@auctiontiger.net, support@auctiontiger.net

Gagan Bihari Bhuyan
Liquidator of **Srabani Constructions Private Limited- In Liquidation**
IBBI Reg No:IBBI/IPA-002/IP-N00928/2020-21/13
Regd. Address: 2162, D N OxyPark, Dumduma, Bhubaneswar- 751019
Mail address: srabani.liquidation@gmail.com and gaganbhuyan29@gmail.com
Mobile: 7506370577

Note:- 1st floor of the building is now occupied by a Pre School named First Cry Intellitots run by Vikas Bharati Education Trust. 1 month eviction notice has already been issued and application has been filed with NCLT, Cuttack for direction to the occupants to vacate the premises. Vikas Bharati Education Trust has also filed an application in Civil Court, Bhubaneswar. The Ex-Director of Srabani Constructions Pvt Ltd had filed an application for stay of Auction of this property which was dismissed by NCLT on 25.06.2024.

CORRIGENDUM IN THE MATTER OF GRAND AUTO UDYOG PRIVATE LIMITED - UNDER LIQUIDATION

This is to inform you that in the Form B published on 21.10.2024 in Business Standard - Orissa Edition and Odisha Bhaskar- Orissa Edition the name of the Bench of the Hon'ble NCLT in the paragraph below the table shall be read as Cuttack Bench in place of Mumbai Bench.

Sd/-
M/s.Waterfall Insolvency Professionals Private Limited
IBBI Reg: IBBI/IPE-0022/ IPA-1/2022-23/50016
AFA: AA1/50016/02/171224/20006
valid upto17.12.2024

Liquidator in the matter of Grand Auto Udyog Pvt. Ltd.
Date: 24.10.2024, Place: Mumbai

EAST COAST RAILWAY

Tender Notice No. ST-OT-VDU-KUR-DIVN-432, Dt: 17.10.2024

NAME OF WORK : REPLACEMENT OF VISUAL DISPLAY UNIT (VDU) OVER KHURDA ROAD DIVISION.

Tender Value : ₹ 1,34,98,233.76, EMD : ₹ 2,17,500/-

Bidding Start Date : 25.10.2024.

Tender Closing Date and Time : At 1100 Hrs. of 08.11.2024.

No manual offers sent by Post/ Courier/ Fax or in person accepted against such e-tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration. Complete information including e-tender documents of the above e-tender is available in website : www.irops.gov.in

Note : The prospective tenderers are advised to revisit the website 15 days before the date of closing of tender to note any changes / corrigendum issued for this tender.

Sr. Divisional Signal & Telecom Engineer, PR-49/P/24-25 Khurda Road

POSSESSION NOTICE

Whereas, the authorized officer of Jana Small Finance Bank Limited (Formerly known as Jana Lakshmi Financial Services Limited), under the Securitization And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act,2002 and in exercise of powers conferred under section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notices to the borrower(s)/ Co-borrower(s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within 60 days from the date of receipt of the said notices, along with future interest as applicable, incidental expenses, costs, charges etc., incurred till the date of payment and/ or realisation.

Sr. No.	Loan No.	Borrower/ Co-Borrower/ Guarantor/ Mortgagor	13(2) Notice Date/ Outstanding Due (in Rs.) as on	Date/ Time & Type of Possession
1	46529630000575	1) Mr. Reena Mahanand, 2) Mr. Sailesh Gupta	15-07-2024 Rs.2,90,298/- (Rupees Two Lakh Ninety Thousand Two Hundred Ninety Eight Rupees Only) as on 08-07-2024	Date: 19-10-2024 Time: 01:05 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land bearing Khata No.325/ 2417, Plot No.1083/6336 Situated at Mauza Sohela, Dist. Bargarh, Odisha-768033. The aforesaid landed property is buttred and Bounded as follows: East: Nanda Kishore Gupta, West: Road, North: Road, South: Iswar Gupta.				
2	47159630000430	1) Mr. Shibalal Meher, 2) Mr. Shankar Meher, 3) Ranjita Meher	08-08-2024 Rs.43,76,369.31 (Rupees Forty Three Lakh Seventy Six Thousand Three Hundred Sixty Nine and Thirty One Paise Only) as on 07-08-2024	Date: 18-10-2024 Time: 12:55 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land Bearing Khata No. 302/256, Plot No.1957/3588, Mouza Ledhimang, Tahsil. Sundargarh, Dist. Sundargarh, Odisha. The aforesaid landed property is buttred and Bounded as follows: East: Gautam Behera, West: Jitendra Behera, North: K Behera, South: Road				
3	45829440000707	1) Mr. Bikash Bag, 2) Mr. Ram Bag	08-08-2024 Rs.3,08,096.01 (Rupees Three Lakh Eight Thousand Ninety Six and One Paise Only) as on 07-08-2024	Date: 20-10-2024 Time: 10:30 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of House/ Building/ Flat bearing Khata No.152/43, Plot No.110/764, Mouza Panchphut, Dist. Sambalpur, Odisha. The aforesaid landed property is buttred and Bounded as follows: East: House of S Bag, West: Road, North: Digamber Deo, South: Harihar Majhi.				
4	46529410000183 & 46529440000090	1) M/s. Subham Hotel, Represented by its sole Proprietor Sumaru Deheri, 2) Mr. Samaru Deheri, 3) Mr Raghumani Deheri, 4) Mrs. Tilatama Deheri	08-08-2024 Rs.3,46,047.06 (Rupees Three Lakh Forty Six Thousand Forty Seven and Six Paise Only) as on 07-08-2024	Date: 19-10-2024 Time: 04:45 PM Symbolic Possession
Schedule of the Property: All that piece and parcel of land bearing Khata No. 305/66, Plot No.1032/1414, Mouza Ambasadia, Dist. Bargarh, Odisha. The aforesaid landed property is buttred and Bounded as follows: East: Road, West: Srikanta Sahu, North: Dulika Deheri, South: Chaka Plot No.1056.				

Whereas the Borrower/s/ Co-Borrower/s/ Guarantor/s/ Mortgagors, mentioned herein above have failed to repay the amounts due, notice is hereby given to the Borrower/s mentioned herein above in particular and to the Public in general that the authorised officer of **Jana Small Finance Bank Limited** has taken symbolic possession of the properties/ secured assets described herein above in exercise of powers conferred on him under Section 13(4) of the said act read with Rule 8 of the said rules on the dates mentioned above. The Borrower/s Co-Borrower/s/ Guarantor/s/ Mortgagors mentioned herein above in particular and the Public in general are hereby cautioned not to deal with the aforesaid properties/ Secured Assets and any dealings with the said properties/ Secured assets will be subject to the charge of **Jana Small Finance Bank Limited**.

Place: Bargarh, Sundargarh & Sambalpur
Date: 24.10.2024

Sd/- Authorised Officer,
Jana Small Finance Bank Limited

JANA SMALL FINANCE BANK

(A scheduled commercial bank)

Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071. Branch Office: Khajuritika, Bargarh, Odisha. Branch Office: Mishra Complex, Mission Road, Sundargarh, Odisha. Branch Office: Platinum Chamber, Budharaja, Sambalpur, Odisha.

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ZONAL OFFICE, CUTTACK

At: Plot No. C/9, Sector-6, CDA, PO: Markatnagar, Cuttack-753014, zocuttack@indianbank.co.in

APPENDIX-IV [Rule-8(1)]

POSSESSION NOTICE

(For immovable property)

Whereas, the undersigned being the Authorised Officer of the Indian Bank under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice calling upon Borrower(s)/Co-Borrower(s)/Guarantor(s)/Mortgagor(s) to repay the amount mentioned in the notice within 60 days from the date of receipt of the said Notice. The Borrower having failed to repay the amount, notice is hereby given to the Borrower(s)/Co-Borrower(s)/Guarantor(s)/Mortgagor(s) and the public in general that the undersigned has taken POSSESSION of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 & 9 of the said rules. The Borrower(s)/Co-Borrower(s)/Guarantor(s)/Mortgagor(s) in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for an amount mentioned herein below with interest & other expenses thereon. The Borrower's/Co-Borrower's/Guarantor's/Mortgagor's attention is invited to the provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

BRANCH / Name & Address of the Borrower(s)/Co-Borrower(s)/Guarantor(s)/Mortgagor(s)	Amount Payable as on specified date	Date of Demand / Possession Notice	Description of the immovable properties
JAIL ROAD BHADRAK BRANCH / Borrower Firm: M/s Maa Shakti Chuda Industries, Partners: Naresh Kumar Gupta & Nirmala Gupta of Isufpur, At: Chandan Bazar, PO: Purunabazar, Dist.: Bhadrak, Odisha, PIN-756100 / Borrowers & Partners: 1) Naresh Kumar Gupta, S/o- Late Chiranjilal Gupta, 2) Nirmala Gupta, W/o- Naresh Kumar Gupta / Guarantor & Mortgagor: Gayatri Devi Bagadia, W/o- Late Nandalal Bagadia, All of At: Chandan Bazar, PO: Purunabazar, Dist.: Bhadrak, Odisha, PIN-756100.	₹ 17,05,721/- as on 21.10.2024 & interest thereon	17.07.2024 / 21.10.2024	All that piece and parcel of property in the name of Gayatridevi Bagadia, W/o- Late Nandalal Bagadia situated at Khata No.: 410/ 636, Plot No.: 846, Area: Ac.0.020 dec., Plot No.: 847, Area: Ac.0.020dec., Plot No.: 848, Area: Ac.0.17dec., Mouza: Isufpur, Thana: Bhadrak, Tahasil: Bhadrak, Dist.: Bhadrak, Odisha.
JAIL ROAD BHADRAK BRANCH / Borrower & Mortgagor: Smt. Gita Devi Karnani, W/o- Rugh Lal Karnani / Co-Borrower: Shri Rugh Lal Karnani, S/o- Kaniram Karnani / Guarantor: Sri Manoj Kumar Karnani, S/o- Rugh Lal Karnani, All of At: Dahanigadia (Near Apollo Tyres Shop, Charampa), PO: Charampa, Dist.: Bhadrak, Odisha, PIN-756101.	₹ 5,19,260/- as on 21.10.2024 & interest thereon	12.07.2024 / 21.10.2024	All that piece and parcel of immovable property in the name of Smt. Gita Devi Karnani, W/o- Rugh Lal Karnani having Mutation ROR Khata No.: 776/1511, Plot No.: 1104/4617, Area: Ac.0.030 dec., Kism: Gharabadi, situated at Mouza: Mathasahi, Tahasil/SRO: Bhadrak, Dist.: Bhadrak. Bounded by- North: Approach Road, South: Rest area in Plot No. 1104, East: Rest area in Plot No.1104, West: An area Ac.0.02 dec. in Plot No. 1105 of Gita Devi Karnani.
BASUDEVPUR BRANCH / Borrowers & Mortgagors: 1) Suresh Kumar Pani, S/o- Surendra Prasad Pani, 2) Santosh Kumar Pani, S/o- Surendra Prasad Pani / Guarantor: Rangalata Dhupal, W/o- Surendra Prasad Pani, All of At: Bada Anadapur, PO: Bachhipur, PS: Basudevpur, Dist.: Bhadrak, Odisha, PIN-756165.	₹ 11,06,105/- as on 21.10.2024 & interest thereon	24.07.2024 / 21.10.2024	All that piece and parcel of property in the name of Suresh Kumar Pani and Santosh Kumar Pani situated at Khata No.: 237/140, Rev. Plot No.: 226/787, measuring Area: Ac. 0.13 dec. in Mouza: Bada Anandapur, Thana: Basudevpur, Tahasil: Basudevpur, Dist.: Bhadrak, Odisha. Bounded by- North: Sankarshan Pani, South: Road, East: Self Purchaser, West: Ashok Jena.

Date: 23.10.2024, Place: Cuttack

Authorised Officer, Indian Bank

PUBLIC NOTICE

Vikas Telecom Private Limited

Registered Office: 12th Floor, Pinnacle Tower, Embassy One, 8, Bellary Road, Ganganagar, Bengaluru, Karnataka – 560 032
Tel: +91 80 6935 4864 | CIN: U64202KA1992PTC083998
E: secretarial@embassyofficeparks.com | W: <https://www.embassyofficeparks.com/vtpl/>
Statement of unaudited financial results for the quarter and half year ended 30 September 2024
(all amounts in Rs. million unless otherwise stated)

Particulars	For the quarter ended 30 September 2024 (Unaudited)	For the quarter ended 30 September 2023 (Unaudited)	For the half year ended 30 September 2024 (Unaudited)	For the half year ended 30 September 2023 (Unaudited)	For the year ended 31 March 2024 (Audited)
Total Income from Operations	1,846.32	1,769.23	3,635.32	3,576.98	6,975.95
Net Profit for the period/year before tax**	689.69	361.25	1,093.27	706.71	1,234.94
Net Profit for the period/year after tax	448.67	247.89	709.96	465.87	796.36
Total Comprehensive Income for the period/ year (after tax)	448.67	247.89	709.96	465.87	796.36
Paid up Equity Share Capital (Equity shares of Rs. 10 Each)	65.15	65.15	65.15	65.15	65.15
Reserves (excluding Revaluation Reserves)	(2,104.96)	(2,345.41)	(2,104.96)	(2,345.41)	(2,014.92)
Securities Premium Account	-	-	-	-	-
Net worth	(2,039.83)	(2,280.26)	(2,039.83)	(2,280.26)	(1,949.77)
Paid up Debt Capital/ Outstanding Debt	37,196.88	31,312.31	37,196.88	31,312.31	32,486.24
Outstanding Redeemable Preference Shares*	-	-	-	-	-
Debt equity ratio	(18.24)	(13.73)	(18.24)	(13.73)	(16.66)
Earnings per share (for continuing operations) - Basic and diluted (Rs. per share)	68.87	38.05	108.97	71.51	122.23
Capital redemption reserve*	-	-	-	-	-
Debenture redemption reserve	495.00	495.00	495.00	495.00	495.00
Debt service coverage ratio	2.84	2.32	2.64	2.30	2.26
Interest service coverage ratio	2.84	2.32	2.64	2.30	2.26

*Not applicable

** There are no exceptional and extraordinary items

1) The above is an extract of the detailed format of the unaudited quarterly financial results filed with BSE Limited pursuant to regulation 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the unaudited quarterly financial results are available on BSE Limited website at www.bseindia.com and on Company's website at <https://www.embassyofficeparks.com/vtpl/>.

2) The unaudited financial results have been prepared in accordance with the requirements of Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 as amended and in accordance with the recognition and measurement principles of Indian Accounting Standards (Ind AS) 34 "Interim Financial Reporting" prescribed under Section 133 of the Companies Act, 2013, read with Companies (Indian Accounting Standards) Rules, 2015 and other generally accepted accounting principles in India to the extent applicable.

3) For the other line items referred in regulation 52(4) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, pertinent disclosures have been made to the BSE Limited and can also be accessed on the Company's website at <https://www.embassyofficeparks.com/vtpl/>.

4) The unaudited financial results for the quarter and half year ended 30 September 2024 were adopted by the Board of Directors of the Company, at its meeting held on 23 October 2024.

For and on behalf of the Board of Directors of
Vikas Telecom Private Limited
Sd/-
Aravind Maiya, Nominee Director
DIN: 08481898 | Place: Bengaluru | Date: 23 October 2024

Piramal Finance

PIRAMAL CAPITAL & HOUSING FINANCE LIMITED

Registered Office Address: Unit No-601, 6th Floor, Amiti Building, Agastya Corporate Park, Kamani Junction, Opp. Fire Station, LBS Marg, Kurla (West), Mumbai - 400 070
Email ID : corporate.secretarial@piramal.com; Website: www.piramalfinance.com;
CIN: U65910MH1984PLC032639; Tel: 022-3802 4000; Fax: 022-38023844

STATEMENT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE PERIOD ENDED SEPTEMBER 30, 2024

(Currency: ₹ in lakhs)

Sr. No.	Particulars	Current quarter ended September 30, 2024	Corresponding quarter ended September 30, 2023	Previous year ended March 31, 2024
1	Total Income from Operations	1,83,753	1,73,782	6,71,240
2	Net Profit / (Loss) for the period/year before Tax, Exceptional and/or Extraordinary items)	235	7,476	(1,89,112)
3	Net Profit / (Loss) for the period/year before tax (after Exceptional and/or Extraordinary items)	4,660	7,476	(3,54,880)
4	Net Profit / (Loss) for the period/year after tax (after Exceptional and/or Extraordinary items)	4,660	5,127	(1,91,135)
5	Total Comprehensive Income for the period/year [Comprising Profit / (Loss) for the year (after tax) and Other Comprehensive Income (after tax)]	7,121	5,040	(1,89,562)
6	Paid up Equity Share Capital	23,36,469	21,36,469	23,36,469
7	Reserves (excluding Revaluation Reserve)	(8,16,970)	(6,36,866)	(8,36,044)
8	Securities Premium Account	2,20,885	2,20,885	2,20,885
9	Net worth*	11,56,525	12,88,654	11,64,622
10	Paid up Debt Capital/ Outstanding Debt	48,95,712	41,55,525	45,06,397
11	Outstanding Redeemable Preference Shares	-	-	-
12	Debt Equity Ratio*	3.22	2.77	3.00
13	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) -			
	1. Basic:	0.02	0.02	(0.89)
	2. Diluted:	0.02	0.02	(0.89)
14	Capital Redemption Reserve	Nil	Nil	Nil
15	Debenture Redemption Reserve	Nil	Nil	Nil
16	Debt Service Coverage Ratio ("DSCR")	NA	NA	NA
17	Interest Service Coverage Ratio ("ISCR")	NA	NA	NA

*Net worth is calculated as defined in section 2(57) of the Companies Act, 2013

* Debt equity ratio = Total borrowings / Shareholders' funds

Notes:

1. The above is an extract of the detailed format of the financial results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the financial results are available on the Stock Exchange website (www.nseindia.com and www.bseindia.com) and the Company's website (www.piramalfinance.com).

2. For the items referred in Regulation 52 (4) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the pertinent disclosures have been made to the National Stock Exchange of India Limited and BSE Limited and can be accessed on www.nseindia.com and www.bseindia.com.

For Piramal Capital & Housing Finance Limited

Jairam Sridharan
Managing Director

Mumbai, October 23, 2024



ମାର୍କିଣ୍ଡ ମୁହାଣରେ ମହାଧିକାରୀ ବାଣିଜ୍ୟେ ଅସ୍ଥାୟୀ ନଦୀ ବନ୍ଧ



ବୁଢ଼ପୁର (ଭାରତ ନ୍ୟୁଜ୍) : ପାଟଣା ପ୍ରାନ୍ତରେ ଥିବା ବଡ଼ ନଦୀର ଉପକୂଳରେ ମହାଧିକାରୀ ବାଣିଜ୍ୟେ ଅସ୍ଥାୟୀ ନଦୀ ବନ୍ଧ ନିର୍ମାଣ କରାଯାଇଛି । ଏହି ବନ୍ଧର ମୁଖ୍ୟ ଉଦ୍ଦେଶ୍ୟ ହେଉଛି ନଦୀର ଜଳସ୍ରୋତକୁ ନିୟନ୍ତ୍ରଣ କରିବା ଏବଂ ପ୍ରାନ୍ତର ଶାସନାୟକଙ୍କ ପାଇଁ ଏହା ଏକ ଗୁରୁତ୍ୱପୂର୍ଣ୍ଣ ପଦକ୍ଷେପ ଅଟେ ।

ନଦୀର ଜଳସ୍ରୋତକୁ ନିୟନ୍ତ୍ରଣ କରିବା ଏବଂ ପ୍ରାନ୍ତର ଶାସନାୟକଙ୍କ ପାଇଁ ଏହା ଏକ ଗୁରୁତ୍ୱପୂର୍ଣ୍ଣ ପଦକ୍ଷେପ ଅଟେ ।

ଅଧିକ ମୁଖ୍ୟର ଅବଶିଷ୍ଟ...

ଲୋକାଳ ପ୍ରଶ୍ନାବଳୀ... ପ୍ରଶ୍ନାବଳୀ ପ୍ରଦାନ କରାଯାଇଛି । ପ୍ରଶ୍ନାବଳୀ ପ୍ରଦାନ କରାଯାଇଛି ।

ଆତଙ୍କୀୟ ମୁକାବିଲାରେ...

ଆତଙ୍କୀୟ ମୁକାବିଲାରେ... ଆତଙ୍କୀୟ ମୁକାବିଲାରେ...

ଜିଏସ୍ଟି ଆଇନରେ...

ଜିଏସ୍ଟି ଆଇନରେ... ଜିଏସ୍ଟି ଆଇନରେ...

ଆଜି ଭିତରକଳିନୀ...

ଆଜି ଭିତରକଳିନୀ... ଆଜି ଭିତରକଳିନୀ...

ବିନା ଡିଜେରେ ସରିଲା କେନ୍ଦ୍ରାପଡ଼ା ଗଜଲକ୍ଷ୍ମୀ ଭସାଣ ଉତ୍ସବ



କେନ୍ଦ୍ରାପଡ଼ା (ଭାରତ ନ୍ୟୁଜ୍) : କିନ୍ତୁ ପ୍ରାୟତଃ ନିର୍ଦ୍ଦେଶ 'କ' ଉପରେ ଗୁରୁତ୍ୱ ଦିଆଯାଇଛି । ପ୍ରାୟତଃ ନିର୍ଦ୍ଦେଶ 'କ' ଉପରେ ଗୁରୁତ୍ୱ ଦିଆଯାଇଛି ।

ପ୍ରାୟତଃ ନିର୍ଦ୍ଦେଶ 'କ' ଉପରେ ଗୁରୁତ୍ୱ ଦିଆଯାଇଛି । ପ୍ରାୟତଃ ନିର୍ଦ୍ଦେଶ 'କ' ଉପରେ ଗୁରୁତ୍ୱ ଦିଆଯାଇଛି ।

ବାରମ୍ବାର ଖୁଟି ମନ୍ଦିରରୁ ଚୋରି ଉଦ୍‌ଘଟନ, ସିସିଟିଭି ଅଟକ



କେନ୍ଦ୍ରାପଡ଼ା (ଭାରତ ନ୍ୟୁଜ୍) : ଗୁରୁତ୍ୱପୂର୍ଣ୍ଣ ଘଟଣା । ଗୁରୁତ୍ୱପୂର୍ଣ୍ଣ ଘଟଣା ।

ବାରିହା ଆକ୍ରମଣରେ ମିଳିକା ମୃତ୍ୟୁ

ବାରିହା ଆକ୍ରମଣରେ ମିଳିକା ମୃତ୍ୟୁ । ବାରିହା ଆକ୍ରମଣରେ ମିଳିକା ମୃତ୍ୟୁ ।

ଶିଳ୍ପୀ ଶ୍ରବଣ ସମ୍ପର୍କୀ ପାଇଁ ସୁନା ସେନାପତି ସମ୍ବର୍ଦ୍ଧିତ

ଶିଳ୍ପୀ ଶ୍ରବଣ ସମ୍ପର୍କୀ ପାଇଁ ସୁନା ସେନାପତି ସମ୍ବର୍ଦ୍ଧିତ । ଶିଳ୍ପୀ ଶ୍ରବଣ ସମ୍ପର୍କୀ ପାଇଁ ସୁନା ସେନାପତି ସମ୍ବର୍ଦ୍ଧିତ ।

ବାଟିଆ ପାଇଁ ନୟନକାନନ ଦୁଇଦିନ ବନ୍ଦ

ବାଟିଆ ପାଇଁ ନୟନକାନନ ଦୁଇଦିନ ବନ୍ଦ । ବାଟିଆ ପାଇଁ ନୟନକାନନ ଦୁଇଦିନ ବନ୍ଦ ।

ଗ୍ରାଣ୍ଡ ଅଟୋ ଉଦ୍‌ଘୋଷଣା ପ୍ରାୟତଃ ଡିଜିଟାଲ୍, ଯାହାକି ଲିଘ୍ୱାତ୍ୱେନ ଅଧୀନରେ ରହିଛି, ସେଥିରେ ଗ୍ରାମ ସଂଗଠନ

ଗ୍ରାଣ୍ଡ ଅଟୋ ଉଦ୍‌ଘୋଷଣା ପ୍ରାୟତଃ ଡିଜିଟାଲ୍, ଯାହାକି ଲିଘ୍ୱାତ୍ୱେନ ଅଧୀନରେ ରହିଛି, ସେଥିରେ ଗ୍ରାମ ସଂଗଠନ । ଗ୍ରାଣ୍ଡ ଅଟୋ ଉଦ୍‌ଘୋଷଣା ପ୍ରାୟତଃ ଡିଜିଟାଲ୍, ଯାହାକି ଲିଘ୍ୱାତ୍ୱେନ ଅଧୀନରେ ରହିଛି, ସେଥିରେ ଗ୍ରାମ ସଂଗଠନ ।

ପୃଷ୍ଠା-୫
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ଭାରତ ନ୍ୟୁଜ୍
Bhubaneswar
୨୫.୧୦.୨୦୨୪
24.10.2024

ନିୟନ୍ତ୍ରିତ ବଜାର ବଜାରି ବାଣିଜ୍ୟ, କୁମାର
OFFICE OF THE REGULATED MARKET COMMITTEE, JUNAGARH
Letter No. 1126 / 24
Date: 23.10.2024

SHORT TENDER/QUOTATION CALL NOTICE
The Sub-Collector, Junagarh-Chamra, RMC, Junagarh invites sealed Tenders /Quotations from the registered manufacturer or their authorized dealers for supply, installation and commissioning of following Grading Equipments for the use in different PWDs during Kharif Rabi Period 2024-25 under RMC, Junagarh.

NAME OF THE REQUIRED GRADING EQUIPMENT
1. Digital Moisture Meter (with printer) of latest version with compatible Bluetooth and USB connectivity.
2. Analytical kit box.
3. Set of scales.
4. Sample divider (Blower type).
5. Mini Seed Grader.
6. Dry lens.
7. Detectors.

Sl. No.	Particular	Date
1.	Issuance of Tender Document	23.10.2024
2.	Tender Document Download	24.10.2024
3.	Last Date and Time for Submission of Bids	08.11.2024 up to 5.00 PM
4.	Bids to be submitted at	Office of the Regulated Market Committee, Junagarh.
5.	Technical Bid Opening	12.11.2024 at 11.30 AM
6.	Financial Bid Opening	12.11.2024

Sub-Collector, Junagarh-Chamra, RMC, Junagarh
OIPR 01538/11/0004/2425

OFFICE OF THE SUPERINTENDING ENGINEER
MINOR IRRIGATION DIVISION GAJAPATI, PARALAKHEMUNDI
Lr.No. 1685 / 24
Date: 10/10/2024

1st Corrigendum to a Procurement Notice
(1st No. Online Tender-01G/2024-25
(Tender Call Notice No. 1023 of 04/10/2024)

The tender for 9 (Nine) nos of work under ERM & CAPEX Scheme 2024-25 invited via this notice is hereby withdrawn due to unavailability of documents. As details below:

1. Date and time of availability of bid documents in the portal: from 08.00 Hours of 30.10.2024 to 17.00 Hours of 11.11.2024.
2. Last date and time for receipt of bids in the portal: 17.00 Hours of 11.11.2024.
3. Date of opening of Bid: 11.00 Hours on 12.11.2024.
4. Name and address of the office of the Engineer: Superintending Engineer, Minor Irrigation Division, Gajapati, A/P: Paralakhemundi, Dist: Gajapati, Pin-761200.

Further details can be seen from the procurement portal <https://tenders.odisha.gov.in>

Sub-Collector, Junagarh-Chamra, RMC, Junagarh
OIPR 32013/11/0006/2425

GOVERNMENT OF ODISHA
OFFICE OF THE CHIEF CONSTRUCTION ENGINEER,
NORTHERN (R&B) CIRCLE, SAMBALEKH
a - Procurement
BID IDENTIFICATION NO (R AND B) /10/ 2024-25
No. 3615
Dtd. 21.10.2024

1. The Chief Construction Engineer, Northern (R&B) Circle, Sambalpur on behalf of Government of Odisha invites Percentage Rate bids in double cover system in ONLINE MODE for the construction of Building Work as detailed in the Bidding Notice from the eligible class of contractors.

2. No of work item (ONE) (Buildings Work)

3. Tender Cost: Rs. 10,000/-

4. Class of contractor: "A" Class

5. Date & Time of availability of web site & receipt of Bids from 28.10.2024 to 17.00 Hours of 11.11.2024.

6. Date of opening of Technical Bid 12.11.2024 at 11.00 Hours.

7. The Bidders have to participate in ONLINE bidding only. Further details can be seen from the website: <https://tenders.odisha.gov.in>

8. Any corrigendum / Addendum will be displayed in the website: <https://tenders.odisha.gov.in>

Sub-Collector, Junagarh-Chamra, RMC, Junagarh
OIPR 34035/11/0011/2425

ମୁଖ୍ୟ ମନ୍ତ୍ରୀଙ୍କ ଦ୍ୱାରା ପ୍ରଦତ୍ତ
ଗ୍ରାମ ଉଦ୍‌ଘୋଷଣା, ପ୍ରସ୍ତାବ
(ପ୍ରାୟତଃ ନିର୍ଦ୍ଦେଶ 'କ' ଉପରେ ଗୁରୁତ୍ୱ ଦିଆଯାଇଛି)
୨୫.୧୦.୨୦୨୪

OFFICE OF THE CHIEF CONSTRUCTION ENGINEER
RURAL WORKS CIRCLE, BARAMPOUR
(P.O. Barampura, Dist. Barampura, Pin-761200)

NATIONAL COMPETITIVE BIDDING THROUGH E-Procurement
BID IDENTIFICATION NO. 2507/11/0013/2425

Item/Particulars	Name of work	No. of Works	Approx. Estimated Cost (Rs.)	Class of Contractor	Period of Completion
Online Tender / 2507/11/0013/2425	Buildings Work	01 Nos.	From Rs. 100.00 Lakhs to Rs. 300.00 Lakhs	"A" Class as per schedule	12 Months Calendar Month

Pharmaceuticals
Chief Construction Engineer, R&B Circle, Sambalpur
Online Tender/11-0013/2425

1. EMD / Bid Security, Cost of Bid document is to be transferred through Online as per the procedure mentioned in the Bidding Notice.

2. New submission of the information/documents through online by the bidder as per the items mentioned in the eligible criteria of the Bidding Notice will also be valid for rejection of his tender.

Further details in Corrigendum / Addendum will be displayed in the website: <https://tenders.odisha.gov.in>

Sub-Collector, Junagarh-Chamra, RMC, Junagarh
OIPR 2507/11/0013/2425

ମୁଖ୍ୟ ମନ୍ତ୍ରୀଙ୍କ ଦ୍ୱାରା ପ୍ରଦତ୍ତ
ଗ୍ରାମ ଉଦ୍‌ଘୋଷଣା, ପ୍ରସ୍ତାବ
(ପ୍ରାୟତଃ ନିର୍ଦ୍ଦେଶ 'କ' ଉପରେ ଗୁରୁତ୍ୱ ଦିଆଯାଇଛି)
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OFFICE OF THE MUKHIGUDA HIRMC, JAIPATNA, KALAHANDI
Jaipur-Jaipur, Dist. Kalahandi, Pin-761200

SHORT TENDER/QUOTATION CALL NOTICE
Letter No. 734 / 24
Date: 23.10.2024

The Sub-Collector, Jaipur-Jaipur-Chamra, HIRMC, Jaipur invites sealed Tenders/Quotations from the registered manufacturer or their authorized dealers for supply, installation and commissioning of grading Equipments for the use in different PWDs under Mukhiguda HIRMC.

The bidder shall have to submit double cover system (Cover-I: TECHNICAL BID & Cover-II: PRICE BID) and super-note the covers separately.

NAME OF THE REQUIRED GRADING EQUIPMENT
1. Digital Moisture meter (with printer) of latest version with compatible Bluetooth and USB connectivity.
2. Analytical kit box.
3. Set of scales.
4. Sample divider (Blower type).
5. Mini Seed Grader.
6. Dry lens.
7. Detectors.

Sl. Particular	Date
1. Issuance of Tender Document	23.10.2024
2. Tender Document Download	24.10.2024 from 11 AM
3. Last Date and Time for Submission of Bids	08.11.2024 up to 5 PM
4. Bids to be submitted at	Office of the Regulated Market Committee, Mukhiguda
5. Technical Bid Opening	12.11.2024 at 11.30 AM
6. Financial Bid Opening	12.11.2024 (after technical evaluation)

Sub-Collector, Jaipur-Jaipur-Chamra, HIRMC, Jaipur
OIPR 2507/11/0013/2425